

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. I.A. 1788/2023
Intervention Petition 9/2022
I.A. 1990/2020
I.A. 1603/2020
I.A. 52/2020
I.A. 49/2020
M.A. 1742/2019, M.A. 1741/2019
IN C.P.(IB)-3119(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: India Asset Growth Fund Through Esssel
Finance Advisors & Managers LLP &
Anr
V/s.
Rashmi Housing Pvt Ltd

Appearance

For Applicant: - Adv. Siddharth C Wakankar for Applicants in M. A. 1741
/2019 and M. A. 1742/2019 is present through VC.

For RP: Counsel Rohan Agrawal a/w Adv Aalisha Sharma I/b Dhruve
Liladhar and Co- Advocates for the RP is present through VC.

For Respondent: Adv. Ayush J Rajani a/w Adv. Khushboo Shah I/b AKR
Legal for Applicant (Authorised Representative) in IA 1788 of 2023 is present
through VC.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1788/2023, Intervention Petition 9/2022, I.A. 1990/2020, I.A. 1603/2020, I.A. 52/2020, I.A. 49/2020.

List on **13.05.2024**

M.A. 1742/2019, M.A. 1741/2019

List on **01.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)